NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1267/(MAH)/2017 M.A. No. 558/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Linkson International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

SIGNATURE

Athul Layi Adv. For DRP i/b Intralegal (Applicant)

ORDER

MA 558/2017 in CP 1267/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 1.12.2017.

⊌ Sd/-

V. NALLASENAPATHY Member(Technical)

B. S. V. PRAKASH KUMAR Member (Judicial)